

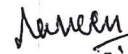
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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 181/16	TP 73/17	For compliance of office objections raised by registry	433(e) / 433(f)	Rajkumar & Another Vs Bio-diversity Conserva-tion(India) Pvt. Ltd., & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	G. NAV EEN BABU 9538426199	PETITIONER	

ORDER

Counsel for Petitioner is present. Again he has filed memo seeking adjournment on the ground that some settlement is likely to be arrived in the Civil Court where matter is pending. He has taken several adjournment on this ground alone. Further Counsel has not complied objections raised by the Registry. As a last chance one more opportunity is given to the Petitioner to comply the objections, otherwise the Tribunal will pass necessary order for non-compliance. List it on 23/11/2017 and no adjournment will be given.


Member (T)


Member (J)